


29

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCA (HC)/9 & 10/CAA/2017  
NAME OF THE TRANSFEROR : SAIPEM DRILLING COMPANY PVT LTD  
NAME OF THE TRANSFERRE : SAIPEM INDIA PROJECTS COMPANY LTD  
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
1.	A R. RAMANATHAN	Cand in Petitioners (Transferor & Transferee)	

**ORDER**

Heard. Order is reserved.

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)